

Small Scale Pharmaceutical Industry

186. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations to exempt Small Scale Pharmaceutical Industry from the Drug Price Control Order (DPCI), other than Category I products;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) :
(a) Yes, Sir.

(b) and (c) Representations have been received from several associations, who have suggested that Small Scale Sector Units should be kept outside the purview of Drugs (Prices Control) Order. All the aspects of Drug Policy, 1986 including exemption to Small Scale Units from price control are presently under review. The matter has already been discussed in the House in all its details on 19th and 21st August, 1993 and finalisation of decisions is now at an advanced stage.

Prices of Chemicals

*187. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the prices of various essential chemicals have sky-rocketed consequent on decontrol of molasses;

(b) if so, the steps proposed to contain the prices of these chemicals;

(c) whether there is any proposal to decanalise the imports of alcohol and other feed stocks in tune with the Government liberalisation scheme ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) :
(a) to (d) Consequent on the rescinding of the Molasses Control Order, 1961 and the Ethyl Alcohol (Price Control) Order, 1971, there has been some increase in the prices of certain alcohol based chemicals. In order to ensure the availability of industrial alcohol at international prices to alcohol based chemical manufacturers, the customs duty on denatured alcohol has been reduced from 15% to 10%. The import of alcohol is already decanalised.

[Translation]

Voter's Lists

*188. SHRI MRUTYUNJAYA NAYAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken remedial measures on the complaints received from the State Governments